

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

201. C.P. (IB)/927(MB)2023

**IN THE MATTER OF**

Rounak Mehta Prop. of Rising Solis

... Petitioner

Vs

TBSE HOTELS PRIVATE LIMITED

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 12.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Manoj Kumar Mishra (PH)

For the OC: Adv. Sonali Pawar (VC)

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**ORDER**

The Respondent has tendered the Written Submissions in Court. **Reserved for Order.**

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

// Avdhesh K Patel //